NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KING GE PARTRIDGE

COUNSEL

6th RESPONDENT.

2. Sushma Havrini A For MK.V. Ramachardran Advocates

ORDER

Counsel for the petitioner present. Counsel for R1 to R5 present. Counsel for R6 is also present. The LRs of R2 are already on record. The counsel for respondents have no objections. Counsel for R6 is directed to file counter by serving a copy to the other side. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)